

Central Administrative Tribunal
Principal Bench, New Delhi.

CA-598/97
MA-710/97

6

New Delhi this the 10th day of July, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Sh. S. P. Biswas, Member (A)

1. Ms. Shakuntla Devi,
W/o Sh. Manoj Kumar,
WZ-326, Palam Village,
(Syndicate Bank).
2. Sh. Jatinder Kumar Saxena,
S/o Sh. S. B. Saxena,
Q. No. 1, Type- III, Block-E,
Mirdard Lane, M. A. M. C. Campus,
New Delhi.
3. Sh. Mohan Chandra Dhyani,
S/o Sh. Ganga Dutt,
66-B, Sector- IV, DIZ Area,
Raja Bazar, New Delhi.
4. Sh. Hari Mohan,
S/o Sh. Khacher Mal,
C/o Sh. Rajiv Kumar,
NICD, 22, Sham Nath Marg,
Delhi-54.
5. Sh. Varinder Singh,
S/o Sh. Dhvan Singh,
Block D-5, H. No. 174,
Sultanpuri,
Delhi-41.
6. Sh. Pawan Kumar,
S/o Sh. Ram Mehar Singh,
H. No. 542, Bawana,
Delhi-39.

..... Applicants

(through Sh. Q. P. Sood - Not present)

versus

1. NCT Govt. of Delhi,
through Secretary Health
5, Shyam Nath Marg,
Delhi.
2. Jt. Secretary (Med II) PHC,
1, Jawahar Lal, Nehru Marg,
New Delhi-2.
3. Director,
G. B. Pant, Hospital,
New Delhi.

..... Respondents

(through Sh. Vijay Pandita, advocate)

(7)

Order (oral)
Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)

It is stated by the 1d. counsel for the respondents that all the 9 vacancies are now sought to be filled up by direct recruitment only, interviews for the said posts has been held on 15.4.97 and the applicants have also been interviewed. In view of this statement, this Q.A. has become infructuous. Accordingly, it is disposed of as having become infructuous.


(S. P. Biswas)
M(A)


(Dr. Jose P. Verghese)
V.C. (J)

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